GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:23 ANSWERED ON:05.08.2013 DEVELOPMENT OF WATERWAYS Dhurve Jyoti;Naranbhai Shri Kachhadia

Will the Minister of SHIPPING be pleased to state:

- (a) the details of measures being taken by the Government for the development of waterways in the country;
- (b) whether most of the waterways are not fit for use for want of proper maintenance;
- (c) if so, the details thereof along with the action taken in this regard; and
- (d) the present status of the announcement made with regard to the commencement of transportation on Allahabad, Kanpur and Patna waterways?

Answer

MINISTER OF SHIPPING (SHRI G. K. VASAN)

- (a) Development and regulation of only those waterways which are declared as National Waterways (NWs) comes under the purview of the Union Government. The responsibility of the development of other waterways rests with the respective State Government. So far, five waterways have been declared as National Waterways (NWs). Inland Waterways Authority of India (IWAI) was established in 1986 for systematic development of National Waterways. IWAI undertakes navigation channel development and maintenance works namely hydrographic surveys, dredging, bandalling and providing aids for day and night navigation on NW- 1, 2 and 3. These measures enable IWAI to maintain targeted depths in different stretches of the NWs.
- (b) No, Madam.
- (c) Does not arise.
- (d) Cargo vessels and cruise vessels are already operating in Allahabad- Patna- Haldia stretch (1620 km) of NW-1. Kanpur is situated upstream of Allahabad and is outside the NW limits.